

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Person) Regulations 2016)

FOR THE ATTENTION OF THE CREDITORS OF ADVANCE NATH AGRI CHEMICALS PVT LTD

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	Advance Nath Agri Chemicals Pvt. Ltd.
2.	Date of Incorporation of Corporate Debtor	11 th September 2012
3.	Authority Under Which Corporate Debtor is Incorporated / Registered	Ministry of Corporate Affairs RoC- Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	CIN : U24211MP2012PTC029169
5.	Address of the Registered Office and Principal Office (If Any) of the Corporate Debtor	701, Sukum Vila Apartment, 3/2, New Palasia, INDORE – 452001 M.P.
6.	Insolvency Commencement Date in respect of Corporate Debtor	Date of Order 15 th December 2020, Uploaded on website of NCLT on 16 th December 2020 and downloaded by me on 18 th December 2020
7.	Estimated Date of Closure of insolvency Resolution Process	13 th June 2021 (180 Days from the date of Commencement of Insolvency)
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Name : Sanjeev Chaudhary Reg. No. : IBBI/IPA-001/IP-P01892/2019-2020/12911
9.	Address and e-mail of the Interim Resolution Professional, as Registered with the Board	204, Rajkamal Apartment, 127-128, Kailash Vihar, City Centre, GWALIOR – 474011 eMail : rpncltbc@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional.	204, Rajkamal Apartment, 127-128, Kailash Vihar, City Centre, GWALIOR – 474011 eMail : cirpanacpl@gmail.com
11.	Last date for Submission of Claims	1 st January 2021 (14 days from the date of order received by IRP)
12.	Class of Creditors, if any, under clause (b) of Sub-section (6A) of Section 21, ascertained by the Interim Resolution Professional	Not Applicable as per information available with IRP till date.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of Creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of Authorised Representatives are available at :	https://ibbi.gov.in/home/downloads Physical Address: As per point 10 Not Applicable as per information available with IRP till date.

Notice is hereby given that the National Company Law Tribunal, Indore Bench at Ahmedabad has ordered the Commencement of Corporate Insolvency Resolution Process of the **Advance Nath Agri Chemicals Private Limited**, on 15th December 2020. Hon'ble NCLT vide its order dated 15th December 2020 has appointed undersigned as Interim Resolution Professional (IRP).

The Creditors of **Advance Nath Agri Chemicals Private Limited** are hereby called upon to submit their claims with proof on or before **1st January 2021** to the Interim Resolution Professional at the address mentioned against entry No.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date : 19th December 2020

Place : GWALIOR

In the matter of **Advance Nath Agri Chemicals Pvt Ltd**
Regn No.: - IBBI/IPA-001/IP-P01892/2019-2020/12911

Sanjeev Chaudhary
Insolvency Professional